

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2

Date : 11th September, 2018
Time : 10.30 A.M.

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR COMPLETION OF PLEADINGS			
1.	Original Application No. 819/2017	Harinder Dhingra Vs. Municipal Corporation Gurugram & Ors.	Mr. Ayush Arora, Adv. for Applicant Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana Mr. Amit Tiwari, Adv. for State of UP Mr. Balendu Shekhar, Adv. for CPCB & EPCA Mr. Amjad Hussain, Adv. for R-6 Mr. Paras Anand, Adv. for R-11 Mr. Yadhuvir B. Arya, Adv. for R-20 Ms. Deep Shikha Bharati, Adv. Mr. S. S. Sharma, Adv. for R-22
2.	Original Application No. 102/2018	Nagavelli Rajalingamurthy Vs. Singareni Collieries Company Ltd. & Ors.	Mr. Sravan Kumar, Adv. for Applicant Mr. A. Sanjeev Kumar, Adv. for R-1 & 3 Mr. Nikhil Nayyar, Adv. for TSPCB Mr. Balendu Shekhar, Adv. for CPCB Mr. Rahul Pratap, Adv. for MoEF
3.	Original Application No. 117/2018	Avinash M & Anr. Vs. Union of India & Ors.	Mr. Prashant Kumar & Mr. Rajan Singh, Adv. for Applicant Ms. Pushp Gupta, Adv. for R-1 Mr. Devadatt Kamat, AAG with Ms. Sneha Iyer, Adv. for R-4 Mr. Abhinav Sharma, Adv. for R-5 & 6 Mr. Devraj Ashok, Adv. for Karnataka
4.	Original Application No. 307/2018	M/s Tirupati Balaji Minerals Vs. Central Pollution Control Board & Ors.	Mr. S. A. Zaidi & Ms. Mansi Chahal, Adv. for Applicant Mr. Raj Kumar, Adv. for CPCB Mr. Pradeep Misra, Adv. for R-2
5.	Original Application No. 328/2018 (M.A. No. 1114/2018)	Shailesh Singh Vs. State of UP & Ors.	Ms. Preeti Singh, Adv. for Applicant Mr. Nishit Agrawal, Adv. for R-2 Mr. Dinesh Kumar Garg, Adv. for R-3, 7 & 9 Mr. Raj Kumar, Adv. for CPCB Dr. Sandeep Singh, Adv. for State of UP Mr. Neelesh Sinha, Adv. for R-4 & 5 Mr. Ankur Khandelwal, Adv. for R-6 & 8 Mr. R. K. Sanghi, Adv. for R-10 & 11 Mr. Daleep Dhyani, Adv. for R-13 Mr. Shlok Chandra, Adv. for R-14 Mr. B. V. Niren, Adv. for R-16 Mr. Pradeep Mishra, Adv. for UPPCB

6.	Original Application No. 378/2018	M/s Tube Investments of India Limited Vs. Telangana State Pollution Control Board & Ors.	Mr. S. Aravindh & Mr. R. Saravanan, Advs. for Applicant Mr. Divyanshu Rai, Adv. for R-1 & 2 Mr. Nikhil Nayyar, Adv. for TSPCB Mr. M. S. Kalra, Adv. for R-4 & 5
7.	Original Application No. 403/2018 (M.A. No. 935/2018 & M.A. No. 936/2018)	Aliya Begum Vs. State of Uttar Pradesh & Ors.	Mr. Abhimanue Shrestha & Mr. Shailendra Singh Rajawat, Advs. for Applicant Dr. Sandeep Singh, Adv. for State of UP Mr. Divya Prakash Pande, Adv. Mr. Shashank Singh, Adv. for R-9
8.	Original Application No. 420/2018 (M.A. No. 1043/2018)	Jai Singh Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Satyalipsu Ray, Adv. for MoEF Mr. Avneesh Arputham, Adv. for R-6 Ms. Soumya Priyadarshinee, Adv. for R-5 Mr. Divya Prakash Pande, Adv. for HPPCB
9.	Original Application No. 426/2018 (M.A. No. 986/2018)	Mohammed Nayeem Pasha & Anr. Vs. The State of Telangana & Ors.	Mr. Mohammed Nayeem Pasha, Applicant in person Mr. P. Venkat Reddy, Adv. for State of Telangana Mr. Harsha Peechara, Adv. for TSRTC Mr. Satyalipsu Ray, Adv. for MoEF
FOR HEARING			
10.	Original Application No. 15/2014 (M.A. No. 590/2015, M.A. No. 845/2015 & M.A. No. 1106/2016)	Him Jagriti Uttaranchal Welfare Society Vs Union of India & Ors.	Mr. Raj Panjwani, Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Vikas Malhotra, Adv. for R – 1 Mr. Arun Bhardwaj, Adv. for R – 2 Mr. Ravinder Agarwal, Adv. for R - 3 Mr. Rudro Chatterjee, Adv. for R – 4 Mr. Kundan Kr. Mishra, Adv. for R – 5 Mr. Amit Sibal, Sr. Adv. Along with Mr. Sikhil Suri, Adv. for R – 6 Mr. Raj Kumar, Adv. with Mr. Bhupender Kumar, LA for R – 7 Mr. A. K. Prasad, R-8 & 9 Mr. Pinaki Misra, Sr. Adv. along with Ms. Somiran Sharma, Adv. Mr. Sanjay Parikh, Sr. Adv. Mr. Parag P. Tripathi, Sr. Adv. with Mr. L. K. Bhushan, Adv. Mr. V. Shekhar, Sr. Adv. along with Mr. Kundan Kumar Mishra, Adv. Mr. V. Gulati, Sr. Adv. along with Ms. Ruby Singh Ahuja, Adv. Mr. Shiv Kumar Suri, Adv. Ms. Jaspreet Sareen, Adv. Mr. Shisair Deshpande, Adv. Mr. Arundati Katju, Adv. Mr. Pramod Kumar, Adv. Mr. R. Chandrachud, Adv. Mr. O. P. Ratra, Applicant in Intervener Ms. Suruchi Aggrawal, Adv. Mr. Arvind Kumar Shukla, Adv. Ms. Avnita Kaushik, Adv. Mr. Biju P Raman, Adv.

11.	Original Application No. 431/2015	Manoj Kumar Mishra & Anr. Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Balendu Shekhar, Adv. for R-1 & 5 Mr. B. V. Niren, Adv. for R-2 Mr. Amit Anand Tiwari, Adv. for R-3 Mr. Rajkumar, Adv. with Mr. Bhupender Kumar, LA for CPCB Mr. Varun Thakur, Adv. for NMCG Mr. Vijay Shukla, Adv. for CGSC
12.	Appeal No. 23/2016 (M.A. No. 378/2016)	Dr. Vijay Verma Vs. Uttarakhand Forest Development Corporation & Ors.	Mr. M. C. Mehta & Ms. Katyayni, Advs. for Appellant Dr. Vijendra Singh Mahndiyani, Adv. for R-1 Mr. Mukul Singh, Adv. for R-2 Mr. Sanjay Kaytal, Adv. for R-4 Mr. Mukesh Verma, Adv. for R-5 Mr. Rahul Verma, AAG for State of Uttarakhand Mr. Raj Kumar, Adv. with Mr. Bhupender Kumar, LA for R-6 Mr. Amit Goel, Adv. for R-11 Mr. Varun Thakur, Adv. for NMCG
13.	Appeal No. 49/2016 (M.A. No. 838/2016)	Dr. Vijay Verma Vs. Uttarakhand Forest Development Corporation & Ors.	Mr. M. C. Mehta, Adv. for Appellant Mr. Mukul Singh, Adv. for MoEF Mr. Mukesh Verma, Adv. Mr. Rahul Verma, AAG for State of Uttarakhand Mr. Raj Kumar, Adv. Mr. Rajiv Bansal & Mr. Kush Sharma, Advs. Mr. A. K. Prasad, Adv. for CGWA
14.	Original Application No. 256/2016 (M.A. No. 1054/2017 & M.A. No. 1328/2017)	Sushil Chaudhary Vs. Government of NCT of Delhi & Ors.	Mr. K. Sunil, Adv. for Applicant Mr. Tarunvir Singh Khehar, Adv. for R-1 to 4 & 6 Ms. Sakshi Popli, Adv. for R-5 Mr. K. K. Tiwari, Adv. for R-7 Mr. Rahul Khurana, Adv. for R-8 Mr. Rambir Chauhan, Adv. Mr. Rajiv Bansal, Sr. Adv. with Mr. Kush Sharma, Adv. for DDA Ms. Puja Kalra, Adv. for NDMC
15.	Original Application No. 324/2016 (M.A. No. 113/2017 & M.A. No. 816/2017)	Shailesh Singh Vs. State of UP & Ors.	Ms. Preeti Singh & Ms. Swati Jindal, Advs. for Applicant Dr. Sandeep Singh, Adv. for State of U.P. Mr. Pinaki Misra, Sr. Adv. with Ms. Vanita Bhargava, Adv. for R-2 Mr. Pradeep Misra, Adv. for R-3 Mr. B. V. Niren, Adv. for R-5 Mr. Attin Shankar Rastogi, Adv. for MoEF Mr. Rajkumar, Adv. with Mr. Bhupender Kumar, LA for CPCB Mr. Vikas Mehta, Adv. Mr. A. R. Takkar, Adv.

16.	Original Application No. 364/2016	Ganesh Negi Vs. Union of India & Ors.	Mr Deepak Kaushal, Adv. for Applicant Mr. Vikas Mahajan, AAG for State of HP Mr. Divya Prakash Pande, Adv. Mr. T. S. Chauhan, Adv.
17.	Original Application No. 291/2015	Hukam Singh Vs. U.O.I. & Ors.	Mr Deepak Kaushal, Adv. for Applicant Mr. Vikas Mahajan, AAG for State of HP Mr. Divya Prakash Pande, Adv. Mr. T. S. Chauhan, Adv.
18.	Original Application No. 391/2016 (Earlier Application No. 49/2015 (SZ))	M/s A. Purushottam Chitrapur Vs. Union of India & Ors.	Mr. M. C. Mehta & Ms. Katyayni, Advs. for Applicant Mr. Devadatt Kamat, AAG with Mr. Devraj Ashok, Adv. for R-1 Mr. B. V. Niren, Adv. for R-2 & 4 Mr. Naveen R. Nath, Adv. for R-10 Mr. S. R. Rajagopal, Adv. for R-13 to 15 Mr. Attin Shankar Rastogi, Adv. for MoEF
19.	Original Application No. 651/2017	Ummed Ali & Anr. Vs. M/s International Agro Foods & Ors.	Mr. Anuj Bhandari, Adv. for Applicant Mr. M. Z.Choudhary & Mr. S.A. Zaidi, Advs. Mr. Rajkumar, Adv. for CPCB Mr. Raman Yadav, Adv. for GDA Mr. B. V. Niren, Adv. for CGWA Mr. Pradeep Misra, Adv. for UPPCB Ms. Deep Shikha Bharati, Adv. for UP Mr. I. K. Kapila, Adv. for R-8 Ms. Antima Ashok Bazaz, Adv.
20.	Original Application No. 20/2018 (M.A. No. 45/2018)	Hans Raj Chugh Vs. Commissioner North Delhi Municipal Corporation of Delhi & Ors.	Ms. Nidhi Tilak Raj, Adv. for Applicant Ms. Puja Kalra, Adv. for NDMC
21.	Original Application No. 342/2018 (M.A. No. 927/2018)	Resident Welfare Associations of Sectors 22, 23, 53, 55 and 56, Noida Vs. Union of India & Ors.	Mr. Sanjay Upadhyay & Ms. Upama Bhattacharjee, Advs. for Applicant Mr. Ravindra Kumar, Adv. for NOIDA Mr. Tarunvir Singh Khehar, Adv. Mr. Keshav Mohan, Adv. for MoEF Mr. Raj Kumar, Adv. for CPCB Mr. Pradeep Mishra, Adv. for UPPCB Mr. Kumar Mihir, Adv. Mr. Bhanwar Pal Singh Jadon, Adv. for UP M/s Eximius Law Partners LLP
CASES AT SR. NO. 22 & 23 WILL BE TAKEN-UP ON 03.10.2018 FOR HEARING			
22.	Original Application No. 401/2018 (M.A. No. 928/2018)	Praveen & Anr. Vs. MoEF & CC & Ors.	Ms. Savitri Pandey, Adv. for Applicant Mr. Shlok Chandra, Adv. for MoEF Mr. Mayank Pandey, Adv. for R-8 Mr. Ankit Verma, Adv. for State of UP
23.	Execution Application No. 05/2018 IN O.A. No. 217/2016	Mahesh Chandra Saxena Vs. Government of NCT Delhi & Ors.	Mr. Rahul Khurana, Adv. for Applicant Mr. Tarunvir Singh Khehar, Adv. for GNCTD Ms. Sakshi Popli, Adv. for Delhi Jal Board Ms. Puja Kalra, Adv. for SDMC Mr. G. K. Pathak, Adv. for R-3 Mr. B. V. Niren, Adv. for R-4 Mr. Rahul Narayan, Adv. for R-9

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